

DATE: 14-07-2020

DAILY BOARD

Sr.No.	S.C.NO.	Party Name	Stage	Next date
1	BA 777/20	Enforcement Directorate V/s Rana Kapoor	Hearing	
2	BA 805/20	Dheeraj Wadhawan V/s Enforcement Directorate	Hearing	
3	BA 806/20	Kapil Wadhawan V/s Enforcement Directorate	Hearing	
4	PMLA MA 540/2020	Kapil Wadhawan V/s Enforcement Directorate	Hearing	
5	PMLA MA 541/2020	Kapil Wadhawan V/s Enforcement Directorate	Hearing	
6	PMLA MA 545/2020	Kapil Wadhawan V/s Enforcement Directorate	Hearing	
7	PMLA MA 546/2020	Dheeraj Wadhawan V/s Enforcement Directorate	Hearing	
8	PMLA RA 384/20	Enforcement Directorate V/s Kapil Wadhawan	Hearing	
9	BA 777/20	Enforcement Directorate V/s Rana Kapoor	Hearing	
10	PMLA 8/19	E.D. V/s Rakesh Wadhawan & anr	Hearing	
11	ABA 259/20	Atmaram Sakharkar V/s MRA Marg P.Stn.	Hearing	
12	ABA 658/20	Akabar Shaikh V/s Cuffe Parade P.Stn.	Hearing	
13	BA 1590/20	Amitkumar Singh V/s MRA Marg P.Stn.	Reply	
14	ABA 567/20	Bharat Chheda V/s Azad Maidan	Reply	
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Sheristedar, C.R.No.16

DATE: 16-06-2020

DAILY BOARD

Sr.No.	S.C.NO.	Party Name	Stage	Next date
1)	BA 1411/2020	Raju @ Raja Shetty @ Ganesh narayan Shetty V/s The State of Maharashtra	Hearing.	
2)	Cr. . Bail 1457/20	Saba Praveen Akram Shaikh Vs Cuffe Parade pst.	Hearing.	
3)	Cr. Bail 814/20	Ali Akbar Shroff V/s Dongari Pst.	Hearing.	
4)	Cr. Bail 773/20	Rakumar Jaiswal & Ors. V/s Colaba pst.	Hearing.	
5)	BA in 779/20 in Spl. Case 104/15	Pawandeep Kohli V/s CID, Dahisar pst.	Hearing.	
6)	BA 1422/20	Mr. Bhaskar Pujari V/s State of Maharashtra.	Order	
7)	BA 1455/20	Mr. Aashutosh Ranade V/s Azad Maidan pst.	Hearing.	

Sheristedar, C.R.No.16

CORAM:H.H.J.Shri. P.R.RAJVAIDYA, ADDL.SESIONS JUDGE,CR.NO.16
DATE: 15-06-2020

DAILY BOARD

Sr.No.	S.C.NO.	Party Name	Stage	Next date
1	BA 814/20	Ali Akbar Shroff V/s Dongri P.Stn.	Hearing	
2	BA 840/20	Safdarali Hussain V/s Dongri P.Stn.	Hearing	
3	ABA276/20	Ameer Ali V/s Azad Maidan P.Stn.	Hearing	
4	ABA 277/20	Ambadi B V/s Azad Maidan P.Stn.	Hearing	
5	ABA 502/20	Rajan Mahadeo Parab V/s MRA Marg P.Stn.	Hearing	
6	ABA612/20	Mohd. Imran Khan V/s J.J. Marg P.Stn.	Hearing	
7	BA 773/2020	Rajkumar Jaiswal V/s Colaba P.Stn.	Hearing	
8	BA 294/20	CID V/S Ramesh Nagnath Kadam	Hearing	
9	BA 766/20	Santosh Ingale V/s Dahisar P.Stn.	Hearing	
10	BA 644/20	Vijay Kothari V/s EOW	Hearing	
11	ABA 319/20	Chandrakant Rakhunde V/s Cuffe Parade P.Stn.	Hearing	
12	BA 1432/20	Riyaz Ahmed V/s Azad Maidan P.Stn.	Hearing	
13	BA 658/2020	Cuffe Parade	Hearing	
14	BA 1457/2020	Parveen Shaikh V/s Cuffe Parade pstn.	Hearing	

15	BA 769/2020	Riyaz Ahmed. V/s Azad Maidan pstn.	Hearing.	
16	PMLA BA 805/2020	Dheeraj Wadhwan V/s ED, Mumbai	Fresh	
17	PMLA BA 806/2020	Kapil Wadhwan V/s ED, Mumbai	Fresh	
18	BA 1422/2020	Mr. Bhaskar Pujari V/s State of Maharashtra.	Reply/say	

Sheristedar, C.R.No.16

CORAM:H.H.J.Shri. P.R.RAJVAIDYA, ADDL.SESIONS JUDGE,CR.NO.16

DATE: 09-07-2020

DAILY BOARD

Sr.No.	S.C.NO.	Party Name	Stage	Next date
13	PMLA6/19	E.D. V/s ILFS & ORS	Hearing	
14	PMLA 7/19	E..D. V/s Asif Iqbal Memon & ors	Hearing.	

Sheristedar, C.R.No.16